

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2848  
ANSWERED ON:29.08.2012  
RTI ACT IN SCHOOL CURRICULUM  
Ahir Shri Hansraj Gangaram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Department of Personnel and Training has sent any proposal to NCERT to include the Right to Information (RTI) Act in school curriculum;
- (b) if so, the details thereof;
- (c) whether the Government has issued any direction to NCERT in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

(a) to (e) The National Council of Educational Research and Training (NCERT) have not received any proposal from the Department of Personnel and Training (DoPT) to include the Right to Information (RTI) Act in school curriculum. However, DOPT has informed that the centrally sponsored Plan Scheme on 'Strengthening Capacity Building and Awareness Generation for Effective implementation of RTI Act, 2005, (2008-2010) had a component of 'Development of Education Programme' and NCERT was asked to develop a programme for sensitization of teachers regarding RTI.

The NCERT's textbooks reflect on the role of the RTI in promoting accountability and transparency in the functioning of the public authorities. The RTI content is also mentioned in the textbooks of Political Science, Economics and Sociology.